

(b) and (c) No decision about shifting of refugees from border States has been taken, except that 50,000 refugees from West Bengal may be temporarily accommodated in the Central Camp at Mana in Madhya Pradesh.

(d) It is the firm intention of the Government of India that these refugees should go back to their homes when normal conditions are restored there. There is, therefore, no question of their being rehabilitated in India.

#### QUANTUM OF STEEL ALLOTTED TO EDUCATIONAL SOCIETIES

653. SHRI SULTAN SINGH: Will the Minister of STEEL AND MINES/इस्पात और खान मंत्री be pleased to state:

(a) the quantum of steel allotted to the each educational society or trust for the construction of college buildings in District Rohtak (Haryana) in 1969, 1970 and in 1971 so far; and

(b) the criterion taken into consideration for the allotment of steel to these societies?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES/इस्पात और खान मंत्रालय में राज्य मंत्री (SHRI SHAH NAWAZ KHAN): (a) and (b) The information is being collected and will be laid on the Table of the House.

#### COTTON PRODUCTION

654. SHRI N. G. GORAY: Will the Minister of AGRICULTURE/कृषि मंत्री be pleased to state:

(a) the total deficit in cotton production during the year 1970-71;

(b) the target fixed for the production of cotton by the end of the fourth plan; and

(c) what steps are taken to fill the gap between the present production and the planned target?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE/कृषि मंत्रालय में राज्य मंत्री (SHRI ANNASAHEB P. SHINDE): (a) It is proposed to import about 10.55

lakh bales of cotton to meet the domestic requirements during 1970-71.

(b) 80.00 lakh bales.

(c) Besides making recourse to imports to fill the gap, efforts are being intensified to raise the production of cotton in the country. In this connection the tempo of cotton development work under the existing intensive cultivation schemes is being accelerated. Considerable stress has also been laid on reasearch on cotton under the co-ordinated improvement scheme. A hybrid variety of cotton which has a considerable potential of increased production is being extended to suitable areas. In Cooperation with Directors of the Cotton growing States certain new schemes have been formulated on the lines of Intensive Agriculture District Programme for irrigated and rain-fed areas.

#### पश्चिमी बंगाल में श्रमिकों में बेरोजगारी

655. श्री राम सहाय : क्या श्रम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पश्चिमी बंगाल में कतिपय कारखानों के बन्द हो जाने से मजदूरों में बेरोजगारी बढ़ गई है ; और

(ख) श्रमिकों में बेरोजगारी दूर करने के लिए क्या उपाय करने का विचार है ?

†[UNEMPLOYMENT AMONG LABOURERS IN WEST BENGAL

655. SHRI RAM SAHAI: Will the Minister of LABOUR AND REHABILITATION/श्रम और पुनर्वास मंत्री be pleased to state:

(a) whether unemployment among the labour has been increased due to the closure of certain factories in West Bengal and if so, to what extent; and

(b) what remedial measures are proposed to be taken to remove the unemployment among the labourers?]

श्रम और पुनर्वास मंत्रालय में उपमंत्री (श्री बाल गोविन्द वर्मा) : (क) और (ख) जानकारी पश्चिम बंगाल सरकार से एकत्र की जा रही है ।

†[ ] English translation.

†[THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION/श्रम और पुनर्वास मंत्रालय में उपमंत्री (SHRI BALGOVIND VERMA): (a) and (b) Information is being collected from the Government of West Bengal.]

**गेहूँ के भाव**

656. श्री गनेश लाल चौधरी : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश में गेहूँ के भाव गिर रहे हैं, जिसके कारण किसानों को काफी नुकसान हो रहा है ;

(ख) यदि हाँ, तो इन गिरती हुई कीमतों को रोकने के लिये सरकार ने क्या कार्यवाही की है ; और

(ग) क्या यह सच है कि उत्तर प्रदेश में खाद्यान्नों की खरीद में खाद्य निगम की लापरवाही के कारण उस राज्य में गेहूँ के भाव में भारी गिरावट आई है ?

†[PRICE OF WHEAT

656. SHRI GANESHI LAL CHAUDHARY : Will the Minister of AGRICULTURE/ कृषि मंत्री be pleased to state :

(a) whether it is a fact that the rates of wheat in the country are declining resulting in considerable loss to the farmers;

(b) if so, what steps have been taken by Government to arrest these declining prices; and

(c) whether it is a fact that there is a steep fall in the rates of wheat in Uttar Pradesh due to carelessness on the part of the Food Corporation in the purchase of foodgrains in that State?]

**कृषि मंत्रालय में राज्य मंत्री (श्री अण्णासाहेब शिन्डे) :** (क) जी नहीं। उचित ओसत किस्म के गेहूँ के मूल्य सरकार द्वारा निर्धारित अधिप्राप्ति मूल्यों के लगभग आस-पास स्थिर चल रहे हैं। कुछ लोकप्रिय किस्मों के मूल्य अधिप्राप्ति मूल्य से भी काफी ऊंचे हैं।

(ख) प्रश्न ही नहीं उठता। क्योंकि भारतीय खाद्य निगम तथा अन्य अधिप्राप्ति एजेंसियों द्वारा की जा रही भारी खरीदारी से किसान को मिलने वाले मूल्य को मदद मिलती दिखाई देती है।

(ग) जी नहीं। क्योंकि मंडियों में आमद प्रत्याशित आमद से भी दुगुनी थी, इसलिए शुरू में खरीदारी के लिए किए गए प्रबन्धों को कुछेक मंडियों में अपर्याप्त पाया गया और इसके परिणामस्वरूप गेहूँ के मूल्यों में मामूली गिरावट आई थी, लेकिन यह गिरावट अस्थायी थी और खरीदारी प्रबन्धों में सुधार करने के लिए पग उठाए गए हैं। क्षतिग्रस्त गेहूँ के बारे में दी गई रियायतों सहित विनिदिष्टियों के अन्तर्गत आने वाले गेहूँ के मूल्य आमतौर पर सरकार द्वारा उसी किस्म के गेहूँ के लिए निर्धारित मूल्यों के स्तर के आस पास हैं।

†[THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE/ कृषि मंत्रालय में राज्य मंत्री (SHRI ANNASAHEB P. SHINDE): (a) No, Sir. The prices of wheat of fair average quality have been ruling steady nearabout the procurement prices fixed by the Government. For certain popular varieties the prices are well above the procurement price.

(b) Does not arise as the massive purchases being made by Food Corporation of India and the other procuring agencies seem to support the price to the farmer.

(c) No, Sir. Initially, due to the fact that arrivals in the mandis were more than double of what was expected, the arrangements made for purchase were found to be inadequate in some mandis and, as a result, there was a slight fall in the prices; but, this fall was temporary and steps have been taken to improve the purchasing arrangements. The prices of wheat falling within the specifications including relaxations in the case of damaged wheat is generally around the level of the prices fixed by Government for the corresponding quality.]